

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
SHREE SAINATH LAND & DEVELOPMENT (INDIA) PRIVATE LIMITED OPERATING IN REAL
ESTATE AT NASHIK

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with Corporate Identity Number	Shree Sainath Land & Development (India) Private Limited CIN: U45400MH2011PTC212231
2.	Address of the registered office	Registered Office: Shop No. UG 109, Dreams -The Mall, LBS Marg, Bhandup (W), Mumbai - 400078 Corporate & Principal Office:- 8 Saikripa Complex, Tilak Road, Opposite Mukti Dham, Nashik Road, Nashik – 422101. Maharashtra.
3.	URL of the website	www.shreesainathland.com
4.	Details of place where majority of fixed assets are located	<u>CTS. No.</u> 1. 114/A1/1/114A/3/114C/13 2. 114/A1/1/114A/3/114C/14 Opp. ICICI Bank, Opp. Gurudwara, Nr. Bytco College, Sane Guruji Nagar, Nashik Puna Road, Deolali Shiwar, Tal. Dist. Nashik.
5.	Installed Capacity of place where majority of fixed assets are located	Net Plot Area 28,333.00 Sq Mtrs. Further, the available information will be shared upon receiving a request at cirp.sainath@gmail.com
6.	Quantity and value of main products/services sold in the last financial year	Not Applicable
7.	Number of employees/workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, list of creditors, relevant dates for subsequent events of the process are available at:	Corporate & Principal Office: 8 Saikripa Complex, Tilak Road, Opposite Muktidham, Nashik Road, Nashik – 422101. Maharashtra. At the office of RP :- M M Jaju & Co., D-502, Neelkanth Business Park, Vidyavihar West, Mumbai 400086.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought by emailing. CIRP.sainath@gmail.com OR mmjaju76@gmail.com
10.	Last date for receipt of expression of interest	27th February 2024
11.	Date of issue of provisional list of prospective resolution applicants	1st March 2024
12.	Last date for submission of objections to provisional list	6th March 2024
13.	Date of issue of final list of prospective resolution applicants	9th March 2024

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14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	10th March 2024
15.	Last date for submission of resolution plans	09th April 2024
13.	Process email id to submit EOI	Email IDs: cirp.sainath@gmail.com

Note: The timelines specified above can be modified by the committee of creditors in its sole and absolute discretion, subject to the overall timelines prescribed under the Insolvency and Bankruptcy Code, 2016. Details of any such modification in timelines shall be duly notified to the prospective resolution applicants. For a detailed background regarding the history of the CIRP of the Corporate Debtor, please refer to the detailed Invitation for EOIs published with this Form-G available through email :- cirp.sainath@gmail.com.

Sd/-
Manish Motilal Jaju
Resolution Professional for
Shree Sainath Land & Development (India) Private Limited
IP Reg. No. IBBI/IPA-001/IP-P00034/2016-2017/10087
AFA :-AA1/10087/02/170125/106787
AFA valid upto 18th January 2025
Add: D-502, Neelkanth Business Park, Vidyavihar West, Mumbai 400086
Process specific Email Id: cirp.sainath@gmail.com
Regd. Email Id: mmjaju76@gmail.com

Date: 12th February 2024
Place: Mumbai